

PROCEEDINGS OF THE DISTRICT JUDGE, KALPETTA, WAYANAD

Present: Sri.A. Haris, District Judge.

Sub: – Implementation of e-filing in the Subordinate Court in District Judiciary – Constitution of Sub Committee to consider issues - Orders issued.

Read: – Direction in the meeting of e-Court Committee, High Court of Kerala, with Principal District Judges and Nodal Officers held on 02.02.2022.

Order No. HC- 651/2022.

Dated: 04.02.2022.

As per the direction in the meeting of e-Court committee, High Court of Kerala, with the Principal District Judges, and Nodal Officers held on 02.02.2022, a Sub committee is constituted with following Officers in this District, to resolve issues on implementation of e-filing in Subordinate Courts in District Judiciary.

1.	Sri. A.Haris	Principal District Judge, Kalpetta.
2.	Sri. Rajakumara.MV.	Additional District Judges-I, Kalpetta (Nodal Officer).
3.	Sri. T.P.Suresh Babu	Judge Family Court, Kalpetta.
4.	Sri. Anilkumar.S.K.	Motor Accidents Claims Tribunal, Kalpetta.
5.	Sri. M.P.Jayaraj	Special Judge, Fast Track Special Court, Kalpetta.
6.	Smt. Haripriya P.Nambiar	Chief Judicial Magistrate, Kalpetta.
7.	Smt. Anit Joseph	Sub Judge, Sulthanbathery (Nodal Officer).
8.	Sri. Vivek.P	Munsiff Magistrate, Kalpetta
9.	Sri. C.K.Manikandan	Munsiff Magistrate, Mananthavady.
10.	Smt. Noorunnissa.P	Munsiff Magistrate, Sulthanbathery
11.	Sri. Anand Palathara.	JFCM-I, Sulthanbathery.
12.	Sri. Lenindas.K.K	JFCM-II, Mananthavady.
13.	Sri. P.K. Dinesh Kumar	President Bar Association, Kalpetta.
14.	Sri. Aji Mathew	President Bar Association, Sulthanbathery.
15.	Sri. V.K.Suleiman	President Bar Association, Mananthavady.

16.	Smt. P.C.Chithra	Secretary Bar Association, Kalpetta.
17.	Sri. Mathew George	Secretary Bar Association, Sulthanbathery.
18.	Sri. Abdul Sathar	Secretary Bar Association, Mananthavady.

The Committee with consider issues arising in this District in connection with the implementation of e-filing, and try to resolve them. The issues which cannot be resolved by the Sub committee, shall be forwarded to the e-Court Cell High Court of Kerala.


DISTRICT JUDGE
8/2/21